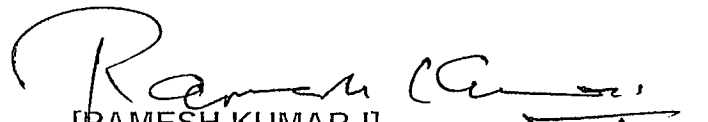


OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)  
KARKARDOOMA COURTS, DELHI

ORDER

In partial modification to the order no.4482-4493/Admn./NE/KKD/2022 dated 01.08.2022. Sh. Ajay Kumar Patel, Orderly, EC- 92076, presently posted in the Court of Sh. Manoj Kumar. ASJ-01 (POCSO) North-East District, Karkardooma Courts, is hereby directed to join his duty in Genral Branch, North-East District, Karkardooma Courts, with immediate effect

**Note:** 1) Non compliance of this order shall be viewed seriously which shall invite strict disciplinary action.

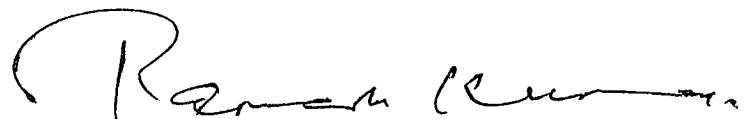
  
[RAMESH KUMAR-I]  
Principal District & Sessions Judge, 11/8/22  
North-East District,  
Karkardooma Courts, Delhi.

No. 4494-4505 P&T/Admn./NE/KKD/2022

Dated 01 AUG 2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.-III O/o District & Sessions Judge (HQs), Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials. Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi through LAYERS.
7. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
8. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
9. PS to the undersigned.

  
Principal District & Sessions Judge 11/8/22  
North-East District,  
Karkardooma Courts, Delhi.